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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 5 /2009-2014
NEW DELHI DATED THE 4th September, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendments in Appendix 2 (List of Export Promotion Councils/ Commodity Board) of the Handbook of Procedures (Vol.I):

Telecom Equipment and Services Export Promotion Council is hereby added in Appendix 2 at S. No. 37:

S. No.	Name of Export Promotion Councils/ Commodity Boards	Registered Office/ head Office	Regional Office	Details of products falling within their jurisdiction
37.	Telecom Equipment and Services Export Promotion Council (TEPC)	Telecom Equipment & Services Export Promotion Council 3 rd Floor, Niryat Bhawan, Rao Tula Ram Marg (Opp. Army Hospital Research & Referral), Vasant Village, New Delhi-110057 Tel/Fax: +91-11-41667976 e-mail: secretary.tepc@gmail.com		Telecom equipment and services

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

